

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-70/1993/1305/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Susil Kumar Sarma,
Presiding officer, S.T.A.T. & Member,
MACT No. 1, Kamrup (M), Guwahati.

Dated Guwahati the 18th March 2019.

Sub: **Restricted holiday.**

Ref:- Your letter No. MACT/603/19 Dated, 15th March, 2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for Restricted Holiday leave on 18.03.2019, has been granted/rejected. The Member, MACT No. 3, Kamrup, Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

1307
Memo NO.HC.VII-70/1993/1306-1A, dated 18.03.19

Copy to:

1. The Member, MACT No. 3, Kamrup, Guwahati.
2. The Systems Analyst, Gauhati High Court.

18/3/19
JT. REGISTRAR (VIGILANCE)

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